NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. CA 03/2016 IN CP 43/2016

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Rajinder Kaur**
V/s
Tristar Air Conditioning Pvt Ltd

Section: 397-398 of the Companies Act, 2013

ORDER

None present from either side. Perusal of the record reveals that the Petitioner has not been present for a long. It appears that the Petitioner is not interested in prosecuting the present Company Petition any further. Accordingly, list the present Company Petition either for the appearance of the Petitioner or **for dismissal** of the present Company Petition on **30.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT